

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

NETWORK LIMITED

Registered Office : W-39, Okhla Industrial Area, Phase-II, New Delhi - 110020

Telephone No.: +91-11-41067060; CIN: L32209DL1989PLC034797; Website: <https://www.networklimited.net>

OPEN OFFER FOR ACQUISITION OF UP TO 1,72,01,975 (ONE CRORE SEVENTY TWO LAKH ONE THOUSAND NINE HUNDRED AND SEVENTY FIVE) FULLY PAID-UP EQUITY SHARES OF RS. 2 EACH ("OFFER SHARES") OF NETWORK LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 AND HAVING ITS REGISTERED OFFICE AT W-39, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI 110020 (HEREINAFTER REFERRED TO AS "TARGET" OR "TARGET COMPANY" OR "NETWORK") REPRESENTING 35% OF FULLY PAID UP EQUITY SHARE CAPITAL, FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY M/S ANUSHI RETAIL LLP ("ACQUIRER"), MR. ANUJ SAWHNEY ("PAC 1"), MRS. ASHITA SAWHNEY ("PAC 2") AND SWISS MILITARY LIFESTYLE PRODUCTS PRIVATE LIMITED ("PAC 3") (PAC 1, PAC 2 AND PAC 3 HEREINAFTER COLLECTIVELY REFERRED TO AS THE "PACs") ["OFFER"/ "OPEN OFFER"]

This advertisement ("Advertisement") is being issued pursuant to the SEBI circular SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14, 2020 ("SEBI Circular"). This Advertisement should be read in conjunction with the Public Announcement ("PA") filed with the Stock Exchanges on June 18, 2020, sent to the Target Company on June 18, 2020 and filed with SEBI on June 18, 2020, the Detailed Public Statement dated June 24, 2020 ("DPS"), which was published on June 25, 2020 in all editions of "Business Standard (English)", all editions of "Business Standard (Hindi)" and Mumbai edition of "Mumbai Lakshadeep (Marathi)", the Corrigendum to the DPS dated August 06, 2020 which was published on August 07, 2020, in all editions of "Business Standard (English)", all editions of "Business Standard (Hindi)" and Mumbai edition of "Mumbai Lakshadeep (Marathi)", and the Letter of Offer dated August 01, 2020, along with the Form of Acceptance-cum Acknowledgement ("LoF").

The capitalized terms used but not defined in this Advertisement shall have the same meaning assigned to them in the LoF.

1. Completion of Dispatch of Letter of Offer

In terms of the SEBI Circular, dispatch of the LoF through electronic means to the Public Shareholders whose email ids are registered with the Depositories/ the Target Company/ Registrar to the Offer and whose name appears on the register of members of the Target Company, at the close of business hours on Monday, August 03, 2020, has been completed on August 10, 2020. In addition to the above, the dispatch of LoF, through speed post, to all the Public Shareholders whose name appears on the register of members of the Target Company, at the close of business hours on Monday, August 03, 2020, has been completed on August 10, 2020.

2. Availability of Letter of Offer

- The LoF is also available on the respective websites of SEBI (www.sebi.gov.in), the Target Company (<https://www.networklimited.net>), the Registrar to the Offer (<https://www.alankit.com/group-company/alankit-assignments-limited>), the Manager to the Offer (<http://tcagroup.in/>) and BSE (www.bseindia.com).
- In case of non-receipt of LoF, the Public Shareholders, including those who have acquired Equity Shares after the Identified Date, if they so desire, may download the Letter of Offer or the Form of Acceptance-cum-Acknowledgement from any of the aforesaid websites.
- The Public Shareholders may also contact the following for receiving the LoF:

TURNAROUND CORPORATE ADVISORS PRIVATE LIMITED Address : 714, Vishwadeep Building, Plot No. 4, District Centre, Janakpuri, New Delhi- 110058 Tel: +91-11-45510390 Email: info@tcagroup.in Contact Person : Mr. Heemadri Mukerjee SEBI Registration Number : MB/INM000012290	ALANKIT ASSIGNMENTS LIMITED Address : 4E/2, Jhandewalan Extension, New Delhi -110055 Tel : +91-11-42541955 Fax : +91-11-42541201 Email : jsingla@alankit.com Contact Person : Mr. JK Singla SEBI Registration Number : INR000002532
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3. Brief Schedule of Activities

The schedule of major activities is set forth below:

Activity	Revised Schedule of Activities
Date of commencement of tendering period (Offer Opening Date)	Monday, August 17, 2020
Date of expiry of tendering period (Offer Closing Date)	Friday, August 28, 2020
Date by which all requirements including payment of consideration would be completed	Friday, September 11, 2020

Note: Where last dates are mentioned for certain activities, such activities may happen on or before the respective last date.

4. Other Information

- The information contained in this Advertisement is in accordance with the SEBI Circular.
- Details relating to the procedure for tendering the Equity Shares are more particularly set out in the Letter of Offer.
- The Advertisement will also be available on the respective websites of SEBI (www.sebi.gov.in), the Target Company (<https://www.networklimited.net>), the Registrar to the Offer (<https://www.alankit.com/group-company/alankit-assignments-limited>) and the Manager to the Offer (<http://tcagroup.in/>) and BSE (www.bseindia.com).

Note: Public Shareholders may please note that copies of documents for inspection, as mentioned on pages 29 and 30 of the Letter of Offer, will be available for inspection by Public Shareholders electronically on the website of the Target Company (<https://www.networklimited.net>), during the period from the date of commencement of the Tendering Period (Monday, August 17, 2020) until the date of closure of the Tendering Period (Friday, August 28, 2020).

Issued by the Manager to the Offer on behalf of the Acquirer and the PACs:

 TURNAROUND CORPORATE ADVISORS PRIVATE LIMITED 714, Vishwadeep Building, Plot No. 4, District Centre, Janakpuri, New Delhi- 110058 Tel: +91-11-45510390 E-mail : info@tcagroup.in Website : www.tcagroup.in Contact Person : Mr. Heemadri Mukerjee SEBI Registration No.: MB/INM000012290			
Acquirer Anushi Retail LLP	PAC 1	PAC 2	PAC 3 Swiss Military Lifestyle Products Private Limited
Sd/- Anuj Sawhney Designated Partner DPIN: 00471724	Sd/- Anuj Sawhney	Sd/- Ashita Sawhney	Sd/- Anuj Sawhney Director DIN: 00471724
Date : August 10, 2020 Place : New Delhi			